

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This is the 01ST day of **AUGUST, 2019**.

ORIGINAL APPLICATION NO. 330/771/2019

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)
HON'BLE MR MOHD JAMSHED, MEMBER (A)

1. Krishna Dutt Tripathi, Guard (Retd) Aged about 60 years, S/o Late Ram Piyare Tripathi, R/o 42/6, Saket Nagar, Dhoomanganj, District: Allahabad (U.P.)
2. Dharendra Kumar, Guard (Retd) Aged about 60 years, S/o Late Badlu Ram, R/o Village Sukkhi, District: Jaunpur (U.P.)
3. Shashi Kant Verma, Guard (Retd) Aged about 60 yers, S/o Late Kamal Bihari Lal Verma R/o 98, Talab Nawal, New Bairahana, District: Allahabad (U.P.)
4. Samar Bahadur Singh, Guard (Retd) Aged about 60 years, S/o Late Abhay Raj Singh R/o Village Badpur, Post Nahwai, District:- Allahabad (U.P.)
5. Mohan – Mahesh Upadhyay, Guard (Retd) Aged about 60 years, S/o Late Ram Sawaroop Upadhyay, R/o Teachers Colony Tundla, District:- Firozabad (U.P.)
6. Mahfooz Ali Khan, Guard (Retd) Aged about 60 years S/o Late Maqsood- Ali Khan R/o Nagla Masjid, Line Par-Tundla, District:- Firozabad (U.P.) – Pin 283204
7. Girwar Singh, Guard (Retd) Aged about 60 years S/o Late Shyam Lal R/o Shanti Vihar Colony, Banna Road, Kachcha Tundla, District:- Firozabad (U.P.) 283204.
8. Mod. Karimuddin, Guard (Retd) Aged about 60 years S/o Late Mohd. Fakhruddin R/o Bagka Ram Kishan, Line Par, Tundla, District: Firozabad (U.P.) NEW ADDRESS: Mohd. Karimmudin Sorsh Nage, Kamla Nagar, New Agra, Kali No. 29, Behind Dargha, Habul Ullna.
9. Ramesh Chandra, Guard (Retd) Aged about 60 years S/o Late Fakeer Chand, R/o Mohalla Shyivpuri, Near Railway Station, Hathras District: Hathras.

.....Applicant.

VERSUS

1. The Union of India, through, The General Manager, North Central Railway (NCR) Subedarganj, Allahabad District Allahabad.
2. The Divisional Railway Manager (DRM) (P) North Central Railway (NCR) Allahabad, District Allahabad.

.....Respondents

Advocate for the Applicant : Shri Ambrish Chatterji

Advocate for the Respondents : Shri Shesh Mani Mishra

ORDER

(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member-J)

Heard Shri Ambrish Chatterji, learned counsel for the applicant and Shri Shesh Mani Mishra, learned counsel for the respondents.

2. The brief facts of the case are that the applicants retired from service after working in the Railway Department as Passenger Guards. The grievance of the applicants is that they have not been granted promotional benefits despite repeated request which is adversely affecting their retiral benefits as well.

3. Learned counsel for the applicants has stated that the applicants have sent several representations to the respondents, the last one being dated 18.02.2019 (Annexure No. A-5 to the OA). He further stated that the grievance of the applicants would be redressed, in case, a direction is issued to the respondents to decide their representation by passing a reasoned and speaking order within a stipulated time frame.

4. In view of the limited prayer made by the counsel for the applicants, the OA is disposed of with the direction to Respondent No. 2/Competent Authority amongst the respondents to decide the representation of the applicants by passing a reasoned and speaking order within a period of four months from the date of receipt of certified copy of this order. No order as to cost.

5. It is made clear that we have not entered into the merits of the case.

**(MOHD. JAMSHED)
MEMBER-A**

**(JUSTICE BHARAT BHUSHAN)
MEMBER-J**